

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S H . R A J I V K A L R A

Petition(s) for Special Leave to Appeal (C) No(s). 35975/2015

SOUTH EASTERN COALFIELDS LTD.

Petitioner(s)

V E R S U S

MANKAMNA PRASAD TIWARI . & ORS.

Respondent(s)

Date : 31-01-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Gp. Capt. Karan Singh Bhati, AOR

For Respondent(s)

Mr. Gurmeet Singh Makker, AOR
Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Raj Bahadur Yadav, Adv.

U P O N h e a r i n g t h e c o u n s e l , t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Ld. Counsel for the Petitioner has failed to file proof of publication in respect of Respondent No. 1.

Viewed thus, matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await Orders.
List thereafter.

RAJIV KALRA
Registrar